

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 21 of 2014 &
I.A. No. 28 of 2014**

Dated : 10th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Indian Wind Energy Association & Ors.Appellant(s)
Versus
Gujarat Electricity Reg. Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Shikha Ohri**

**Counsel for the Respondent(s): Ms. Suprarna Srivastava,
Mr. S.R. Pandey (Rep.) for R-2
Mr. M.G. Ramachandran
Mr. Anand K. Ganesan,
Ms. Swapna Seshadri for R-3 to 9
& 14**

ORDER

Some of the Respondents have filed reply. The learned counsel for the Appellant wants to file rejoinder. He is directed to file rejoinder on or before 11th April, 2014 after serving copy on the other side.

Post the matter on **17.04.2014** for final hearing.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/js